

ITEM NO.55

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-10705/2023

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 23-08-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR

Dr. Sushil Balwada, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Sujoy Gaur, Adv.
Mr. Sandeep, Adv.

Ms. Maulshree Pathak, Adv.
Ms. Anuja Pethia, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.

Mr. Ajay Kumar Prajapati, Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms Rachana Chakrawarti, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Opportunity to respondent nos. 1,10, 11 and 13 to file counter affidavit has already been declined.

Respondent nos.2,4,6,7 and 12 have filed counter affidavit.

Service is complete on respondent nos. 3,5,8 and 9 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ